



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No H41303

सी-6/शा-517/2019

Dated 13/9/19

To,

The Registrar General,
Hon'ble, National Green Tribunal,
Principal Bench,
Faridkot House, Copernicus Marg,
New Delhi- 110001

Sub: Submission of Compliance report of order dated 13.08.2019 passed by Hon'ble NGT, New Delhi in O.A. no. 573/2019 Virendra Rai, RTI Activist Vs. State of Uttar Pradesh.

Sir,

Kindly refer the subject mentioned above. Compliance report of order dated 13.08.2019 passed by Hon'ble NGT, New Delhi in OA no. 573/2019 regarding M/s Silcon Welfare Society, a Unit of Hospital Waste Management, Bahadurganj, Gajipur, U.P. & M/s Royal Pollution Control Services, a Unit of Hospital Waste Management Vill-Chandpur, Saidopatti, Sultanpur, U.P. is enclosed herewith for your kind perusal and further necessary action.

Enclosures: As above

Sincerely Yours,


13/9/19
(S.B. Singh)

**Chief Environmental Officer
(CEO-6)**

Copy to:

Shri Pradeep Misra Advocate, Supreme Court, B-235, Sector-XIX, Noida District-GB Nagar, 201301 for information and further necessary action.

**Chief Environmental Officer
(CEO-6)**

Compliance report of order dated 13.08.2019 passed by Hon'ble NGT, New Delhi in O.A. no. 573/2019 Virendra Rai, RTI Activist Vs. State of Uttar Pradesh:

The relevant portion of the Hon'ble NGT, New Delhi order in OA no. 573/2019 dated 13.08.2019 is as follows:-

"Allegation in this letter, which has been treated as an application, is that bio-medical waste is to be handled by Silcon Welfare Society, a Unit of Hospital Waste Management, Bahadurganj, Gajipur, U.P. and Royal Pollution Control Services, Sultanpur, U.P. but the same is not happening.

Let the Uttar Pradesh Pollution Control Board (UPPCB) look into the matter and take appropriate action in accordance with law and furnish a factual and action taken report to this Tribunal within one month from the date of receipt of copy of this order by e-mail at judicial-ngt@gov.in....."

1. That in compliance of order dated 13.08.2019 Regional Officer, UP Pollution Control Board, Varanasi was directed to inspect M/s Silcon Welfare Society, a Unit of Hospital Waste Management, Bahadurganj, Gajipur, U.P. regarding verification of complaint made by Virendra Rai, RTI Activist and submitting detail inspection report to UPPCB, HO, Lucknow vide letter no. H 40452/C-6/Gen/517/2019 dated 26.08.2019. Copy of the said letter is **annexed as annexure-01**.
2. That the Regional Officer, UP Pollution Control Board, Varanasi constituted a committee for the verification of complaint of Shri Virendra Rai, RTI Activist against M/s Silcon Welfare Society, a Unit of Hospital Waste Management, Bahadurganj, Gajipur, U.P. vide letter no. 06/RO Camp-VNS/NGT/2019-20 dated 06.09.2019. Copy of the said letter is **annexed as annexure-02**.
3. That in compliance of order the committee inspected M/s Silcon Welfare Society, a Unit of Hospital Waste Management, Bahadurganj, Gajipur, U.P. on dated 09.09.2019. Inspection report of the committee was sent by RO, UPPCB Varanasi to Chief Environmental Officer, Circle-6, UPPCB, Lucknow vide letter no 1962/NGT/19-20 dated 12.09.2019. Report sent by RO, UPPCB, Varanasi is **annexed as annexure-03**.
4. That as per inspection report M/s Silcon Welfare Society, a Unit of Hospital Waste Management, Bahadurganj, Gajipur, U.P. has 08 Vehicles for the collection of Bio Medical Waste from Districts- Ghazipur, Mau, Ballia, Azamgarh, Ambedkarnagar, Deoria, Gorakhpur, Varanasi & Chandauli. All the vehicles are equipped with Global Positioning System (GPS).
5. That CBWTF M/s Silcon Welfare Society, a Unit of Hospital Waste Management, Bahadurganj, Gajipur, U.P. is maintaining the record of Bio Medical Waste collected from each Districts as per inspection report.

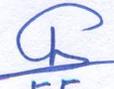

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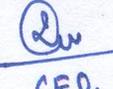

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6. That CBWTF M/s Silcon Welfare Society, a Unit of Hospital Waste Management, Bahadurganj, Gajipur, U.P has installed Oil Fired, Double Chamber Incinerator of capacity 100 GK/Hr. For flue gas emission a stack made of M.S. having height approx 30m from ground level has been installed. Venturi Wet Scrubber, droplet separator with caustic absorber has been installed as APCS. An autoclave 2 ton/day per 1000 ltr Volume with temperature and pressure gauge has been installed. Programmable logistic control system has been installed and connected with autoclave. CBWTF has installed a Shredder of capacity 150 kg/hr. Operator of CBWTF has installed emission monitoring system for the stack for parameters like CO, CO₂, SPM, HCL, NO_x, SO₂. ETP has been installed by CBWTF for the treatment of effluent generated from different purposes. CBWTF has obtained the membership of TSDF. Temporary storage facility has been made by CBWTF within premises. Non-chlorinated bar coded poly bags being used by CBWTF for collection of BMW from member HCFs.
7. That as per inspection report CBWTF M/s Silcon Welfare Society, a Unit of Hospital Waste Management, Bahadurganj, Gajipur, U.P is collecting the BMW from Districts- Gorakhpur & Deoria.
8. That as per inspection report Ill-legal business of operator in Gorakhpur & Deoria district could not verified.
9. That in compliance of order dated 13.08.2019 Regional Officer, UP Pollution Control Board, Raibareilly was directed to inspect M/s Royal Pollution Control Services, a Unit of Hospital Waste Management Vill-Chandpur, Saidopatti, Sultanpur, U.P. regarding verification of complaint made by Virendra Rai, RTI Activist and submitting detail inspection report to UPPCB, HO, Lucknow vide letter no. H 40453/C-5/63/O.A. no. 573/2019 dated 26.08.2019. Copy of the said letter is **annexed as annexure-04**.
10. That in compliance of order of Chief Environmental Officer, Circle-5 UP Pollution Control Board, Lucknow, RO, UPPCB, Raibareilly inspected M/s Royal Pollution Control Services, a Unit of Hospital Waste Management Vill-Chandpur, Saidopatti, Sultanpur, U.P. on dated 28.08.2019. Inspection report was sent by RO, UPPCB Raibareilly to Chief Environmental Officer, Circle-5, UPPCB, Lucknow vide letter no 1258/NGT/OA-573/2019-20 dated 30.08.2019. Report sent by RO, UPPCB, Raibareilly is **annexed as annexure-05**.
11. That as per inspection report, complaint made by Virendra Rai, RTI Activist that M/s Royal Pollution Control Services, a Unit of Hospital Waste Management Vill-Chandpur, Saidopatti, Sultanpur, U.P. is collecting waste from Gorakhpur district which is 200 KM away from Sultanpur & only one vehicle is engaged for the collection of BMW in not true because as per certificate of survey of India aerial distance of Gorakhpur from CBWTF is 133.1 KM. CBWTF has engaged 02 vehicles for collection of BMW from Gorakhpur. Registration no. of vehicles is UP53ET4280 & UP53ET6236.


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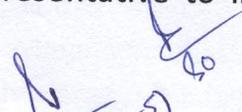

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12. That as per the complaint M/s Royal Pollution Control Services, a Unit of Hospital Waste Management Village-Chandpur, Saidopatti, Sultanpur, U.P. collects BMW of 1000 HCFs from Gorakhpur is not true because as per inspection report only 290 HCFs of Gorakhpur are member of CBWTF.
13. That as per complaint M/s Royal Pollution Control Services, a Unit of Hospital Waste Management Village-Chandpur, Saidopatti, Sultanpur, U.P. is charging Rs. 2500/month from each HCFs which is not true because as per inspection report fee criteria is based on individual capacity of each HCFs.
14. That as per complaint M/s Royal Pollution Control Services, a Unit of Hospital Waste Management Village-Chandpur, Saidopatti, Sultanpur, U.P. never collects waste from HCFs only do paper work is not true because as per inspection report vehicles engaged in collection of BMW from Gorakhpur are equipped with GPS tracking system & every day movement of vehicles are recorded. Logbook of day by day collection of waste has been produced by representative to inspecting officers for perusal.


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CEO,
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CEO (C-5)



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No. H.Y.O.S. 53 सी-6 एम-512/2019

Dated 26-8-19

सेवा में,

क्षेत्रीय अधिकारी,
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
वाराणसी।

ई-मेल द्वारा

विषय: मेसर्स मा० एन०जी०टी० नई दिल्ली द्वारा ओ०सं०-573/2019 विरेन्द्र राय आर०टी०आई० एक्टिविस्ट बनाम स्टेट ऑफ यू०पी० में पारित आदेश दिनांक 13.08.2019 के संबंध में।

महोदय,

कृपया मा० एन०जी०टी० नई दिल्ली द्वारा ओ०सं०-573/2019 विरेन्द्र राय आर०टी०आई० एक्टिविस्ट बनाम स्टेट ऑफ यू०पी० में पारित आदेश दिनांक 13.08.2019 के सुसंगत अंश निम्नवत् है :-

“Allegation in this letter, which has been treated as an application, is that bio-medical waste is to be handled by Silcon Welfare Society, a Unit of Hospital Waste Management, Bahadurganj, Gajipur, U.P. and Royal Pollution Control Services, Sultanpur, U.P. but the same is not happening.

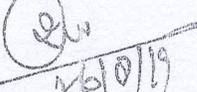
Let the Uttar Pradesh Pollution Control Board (UPPCB) look into the matter and take appropriate action in accordance with law and furnish a factual and action taken report to this Tribunal within one month from the date of receipt of copy of this order by e-mail at judicial-ngt@gov.in.”

अतः उक्त को दृष्टिगत रखते हुए मा० अधिकरण द्वारा पारित आदेश के अनुपालन में मेसर्स सिलकॉन वेलफेयर सोसाइटी बहादुरगंज गाजीपुर एवं शिकायती पत्र में उल्लिखित बिन्दुओं की जांच कराकर आख्या विलम्बतम एक सप्ताह में प्रेषित करने का कष्ट करें जिससे वस्तुस्थिति एवं कृत कार्यवाही का विवरण मा० एन०जी०टी० में ससमय दायर किया जा सके।

मा० अधिकरण द्वारा पारित आदेश दिनांक 13.08.2019 की छाया प्रति संलग्न हैं।

संलग्नक :- यथोपरि।

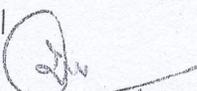
भवदीय,


26/8/19
(एस०बी० सिंह)

मुख्य पर्यावरण अधिकारी
वृत्त-6

प्रतिलिपि :-

1. सदस्य सचिव महोदय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।


26/8/19
मुख्य पर्यावरण अधिकारी

79 वृत्त-6



उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड, वाराणसी

UTTAR PRADESH POLLUTION CONTROL BOARD, VARANASI

(गाजीपुर, जौनपुर, वाराणसी, चन्दौली, सन्तारविदास नगर (भदोही))

सं.सं/Ref. O.G./R.O. Comp - VNU/1677/2019-20

दिनांक/Date.... 6.9.2019

1. श्री त्रिलोकी नाथ सिंह
सहायक वैज्ञानिक अधिकारी
2. श्री एसके पाण्डेय,
प्रयोगशाला सहायक

विषय : मा० एन०जी०टी०, नई दिल्ली द्वारा ओ०सं० 573/2019 विरेन्द्र राय, आर०टी०आई० एक्टिविस्ट बनाम स्टेट ऑफ यू०पी० व अन्य में पारित आदेश दिनांक 13.08.2019 के अनुपालन के सम्बंध में।

उपरोक्त विषयक बोर्ड मुख्यालय, लखनऊ के पत्र संख्या एच 40452/सी-6/सा० 517/2019 दिनांक 26.08.2019 का संदर्भ ग्रहण करने का कष्ट करें। संदर्भित पत्र के माध्यम से मा० एन०जी०टी०, नई दिल्ली द्वारा ओ०सं० 573/2019 विरेन्द्र राय, आर०टी०आई० एक्टिविस्ट बनाम स्टेट ऑफ यू०पी० व अन्य में पारित आदेश दिनांक 13.08.2019 के अनुपालन में मेसर्स सिलकान वेलफेयर सोसाइटी, बहादुरगंज, बंका, गाजीपुर का निरीक्षण कर आख्या बोर्ड मुख्यालय, लखनऊ प्रेषित किये जाने हेतु निर्देशित किया गया है। उक्त के अनुपालन हेतु आपको लोगों को नामित किया जाता है तथा निर्देशित किया जाता है कि मा० अधिकरण द्वारा पारित आदेश के अनुपालन में मेसर्स सिलकान वेलफेयर सोसाइटी, बहादुरगंज, बंका, गाजीपुर का निरीक्षण कर अख्या प्रस्तुत करें, जिससे ससमय आख्या बोर्ड मुख्यालय, लखनऊ प्रेषित की जा सके।

भवदीय

(कालिका सिंह)
क्षेत्रीय अधिकारी

प्रतिलिपि:—मुख्य पर्यावरण अधिकारी (वृत्त-6), उ० प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

EE/SA

for necessary
action.

13/9/19
CEO



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, वाराणसी

UTTAR PRADESH POLLUTION CONTROL BOARD, VARANASI

(गाजीपुर, जौनपुर, वाराणसी, चन्दौली, सन्तरविदास नगर (भदोही))

सं.सं0/Ref. 19.62/सं.जी.टी. 119-20

दिनांक/Date. 12-9-19

शीर्ष प्राथमिकता

मा0 न्या0एन0जी0टी0 प्रकरण

सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त-6),
उ0 प्र0 प्रदूषण नियंत्रण बोर्ड,
टी0सी0-12वी, विभूति खण्ड, गोमती नगर,
लखनऊ।

विषय:- मा0 एन0जी0टी0, नई दिल्ली द्वारा ओ0सं0 573/2019 विरेन्द्र राय, आर0टी0आई0 एक्टीविस्ट बनाम स्टेट ऑफ यू0पी0 व अन्य में पारित आदेश दिनांक 13.08.2019 के अनुपालन के सम्बंध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र संख्या एच 40452/सी-6/सा0 517/2019 दिनांक 26.08.2019 का संदर्भ ग्रहण करने का कष्ट करें। संदर्भित पत्र के माध्यम से मा0 एन0जी0टी0, नई दिल्ली द्वारा ओ0सं0 573/2019 विरेन्द्र राय, आर0टी0आई0 एक्टीविस्ट बनाम स्टेट ऑफ यू0पी0 व अन्य में पारित आदेश दिनांक 13.08.2019 के अनुपालन में मेसर्स सिलकान वेलफेयर सोसाइटी, बहादुरगंज, बंका, गाजीपुर की आख्या चाही गयी है। उक्त के सम्बंध में अवगत कराना है कि प्रश्नगत इकाई का निरीक्षण अधोहस्ताक्षरी द्वारा नामित डॉ0 टी0एन0 सिंह, सहायक वैज्ञानिक अधिकारी द्वारा दिनांक 09.09.2019 को किया गया। संलग्न निरीक्षण आख्यानुसार वादी श्री विरेन्द्र राय, आर0टी0आई0 एक्टीविस्ट द्वारा अपनी शिकायत में जिन चार जनपदों कमशः गोरखपुर, देवरियों, कुशीनगर एवं महाराजगंज का उल्लेख किया है, उन जनपदों में से आपरेटर द्वारा मात्र दो जनपद कमशः गोरखपुर एवं देवरियों में जीव चिकित्सा अपशिष्ट का एकत्रण एवं निस्तारण का कार्य किया जाता है। आख्या एवं शिकायती बिन्दुओं पर भौतिक अभिलेखीय सत्यापन के उपरांत आपरेटर द्वारा उपलब्ध कराये गये साक्ष्य पत्र के साथ संलग्न कर महोदय के अवलोकनार्थ, अनुपालनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।

संलग्नक-

1. निरीक्षण आख्या की मूलप्रति।
2. दिनांक 01 जुलाई, 2019 से 31 जुलाई, 2019 तक का विभिन्न जनपदों से जनित बायोमेडिकल वेस्ट का कलेक्शन एवं परिवहन सम्बंधी लॉग बुक।
3. स्थापित इन्शीनेरेटर एवं आटोक्लेव का प्रोग्रामेबुल लॉजिक कंट्रोल सिस्टम का दिनांक 01.07.2019 से 31.07.2019 तक का प्रिंट।
4. विभिन्न जनपदों में आपरेटर द्वारा वेस्ट निस्तारण हेतु एग्रीमेंट किये गये अस्पतालों की सूची।
5. विभिन्न जनपदों में आपरेटर द्वारा वेस्ट निस्तारण हेतु एग्रीमेंट किये गये अस्पतालों से प्रतिदिन वेस्ट कलेक्शन किये जाने सम्बंधी लॉग बुक दिनांक 01.07.2019 से 31.07.2019 तक।
6. संदर्भित सी0बी0डब्ल्यू0टी0एफ0 में स्थापित संयंत्रों का फोटोग्राफस।
7. संदर्भित सी0बी0डब्ल्यू0टी0एफ0 के प्रोजेक्ट रिपोर्ट की प्रति।

भवदीय

(कालिका सिंह)
क्षेत्रीय अधिकारी

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित।

1. सदस्य सचिव महोदय, उ0 प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर।
2. मुख्य विधि अधिकारी, उ0 प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।

क्षेत्रीय अधिकारी

Urgent
cont. Matter
EE/SA
For necessary
action.
13/9/19
CEO

मा० राष्ट्रीय हरित अधिकरण प्रिंसिपल बेंच, नई दिल्ली में योजित ओ०ए० संख्या 573/2019 विरेन्द्र राय, आर०टी०आई० एक्टीविस्ट बनाम उ० प्र० राज्य व अन्य में पारित आदेश दिनांक 13.08.2019 के अनुपालन में कृत कार्यवाही सम्बंधी आख्या।

मा० राष्ट्रीय हरित अधिकरण प्रिंसिपल बेंच, नई दिल्ली में योजित ओ०ए० संख्या 573/2019 आकृति पाण्डेय बनाम उ० प्र० राज्य व अन्य में वादी द्वारा दाखिल आवेदन में की गयी प्रार्थना एवं मा० अधिकरण द्वारा पारित आदेश दिनांक 13.08.2019 क्रमशः निम्नवत् हैं—

प्रार्थना

“सरकारी चिकित्सालयों के अवशिष्ट एवं मेडिकल बायो टेस्ट का निस्तारण किया जाता है, जो गोरखपुर मण्डल से लगभग 150 किलोमीटर दूर से गोरखपुर मण्डल शहरी एवं देहात क्षेत्र में लगभग 200 सरकारी चिकित्सालयों का कचरा प्रबन्धन का कार्य करता है। जिसके एवज में उसी उसे गोरखपुर मण्डल में चार जनपदों (गोरखपुर, देवरिया, कुशीनगर एवं महाराजगंज) के मुख्य चिकित्साधिकारियों द्वारा भारी भरकम रूपों का प्रबन्धन का कार्य मात्र कागज पर ही किया जाता है और रूपों का बन्दरबॉट गोरखपुर मण्डल के प्रत्येक मुख्य चिकित्साधिकारियों एवं क्षेत्रीय प्रदूषण अधिकारी, झारखण्डी कालोनी, गोरखपुर के मध्य किया जाता है”

आदेश

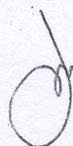
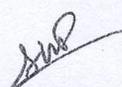
“Let the Uttar Pradesh Pollution Control Board (UPPCB) look into the matter and take appropriate action in accordance with law and furnish a factual and action taken report to this Tribunal within one month.”

उपरोक्त आदेश के अनुपालन में कार्यालय में कार्यारत डॉ० टी०एन० सिंह, सहायक वैज्ञानिक अधिकारी द्वारा प्रश्नगत सामूहिक जीव चिकित्सा अपशिष्ट निस्तारण सुविधा का निरीक्षण दिनांक 09.09.2019 को किया गया। आख्या एवं कृत कार्यवाही का विवरण निम्नवत् है—

1. M/s Silkon Welfare Society, Banka, Bahadurganj, Tahsil Kasimabad, District Ghazipur is a Common Bio-medical Waste Treatment Facility established and operational from 2015. The enterprise was found operational at the of inspection.
2. That the enterprise has obtained Consent to Establish vide letter no. F53718/C-9/NOC-120/2015 dated 06.01.2015 from the State Board which is valid up to 31.12.2019.
3. That the enterprise has installed an incinerator of incineration capacity 100kg/hrs. which is oil fired and double chamber of Hearth Area more than 3.65 square meter consisting of one H.S.D. fired burner in each chamber and of vertical type. Stack height of incinerator is 30m above from ground level.
4. That the installed Incinerator is attached with venturi wet scrubber as Air Pollution Control Device consisting of recirculation pump, droplet separator with caustic absorber and Dioxin and Furan absorption.
5. That the operator has installed an Autoclave of capacity 02 ton/day/1000 ltr. volume with temperature ranges from 121^oc to 135^oc and pressure of 121 psi and connected with programmable logistic control system.
6. That the operator has been installed a shredder of shredding capacity of 150 Kg/hour.

7. That the operator has installed ETP for the treatment of water discharged from Venturi Scrubber, Autoclave effluent, effluent generated from the floor and reactor washing as well as vehicle washing.
8. That the treatment capacity of the installed ETP is 10 KLD consisting of the following units-
 - (a) Collection cum Equalisation sump
 - (b) Oil & Grease trap
 - (c) Chemical dosing tank cum primary settling tank
 - (d) Aeration tank
(Compressed air)
 - (e) Sludge drying beds
 - (f) Sand filter
 - g) Activated Carbon Filter
9. That the control rooms inside the incinerator shed has been installed properly equipped with computer, Control panel/Screen and PLC.
10. That the vehicle used collection of BMW have been equipped with GPS. (Detail enclosed)
11. That the operator has installed emission monitoring system from the stack for the parameters CO, CO₂, SPM, HCL, NO_x, SO₂ in flue gases. The connectivity of these parameters with CPCB/UPPCB server is under process.
12. As per section-5 BMW Rules, 2016 the duty of the operator has been defined. The operator has submitted the compliance report of the all subsections of section-5 which is attached with inspection report for reference.
13. That the operator has applied for obtaining permission for abstraction of ground water from CGWA. The application is under process. The letter of CGWA is attached herewith for reference.
14. That the operator has installed electromagnetic water flowmeter at abstraction point from the ground as well as at discharge point of the ETP which has been connected with the PLC.
15. That the operator has employed 08 vehicles for collection of BMW from the districts mentioned below:-
 - a. Ghazipur, b. Mau, c. Ballia, d. Azamgarh, e. Ambedkar Nagar,
 - f. Deoria, g. Gorakhpur, h. Varanasi, i. Chandauli
16. That the operator has submitted log books of the hospital attached with referred CBWTF and the collected Bio-medical Waste from each district from 01.07.2019 to 31.07.2019. The submitted logbook is attached herewith for reference.

As per submitted logbook, the operator is collecting BMW from each district within the prescribed time frame of 48 hours and treated as per BMW Rules, 2016. The logger reading of the incinerator from 01.07.2019 to 31.07.2019 is attached.
17. That the incinerator is achieving the required temperature in each chamber as per logger reading.
18. That the install ETP was found operational at the time of inspection.



19. That the operator has obtained membership from TSDF M/s Bharat Oil & Waste Management, Kanpur Dehat for disposal of incineration ash.
20. That the operator has installed a temporary storage facility inside the factory premises which is concrete made and HDPE lined.
21. That the SPCB has issued authorization for Bio-medical Waste treatment and disposal up to 20 Sept, 2019.
22. That the Board has issued CTO Air and Water up to 31 Dec, 2019.
23. That the authorization and CTO have been applied by the operator before expiry date which is under consideration at H.O. level.
24. That the operator has submitted the annual report in form iv of BMW Rules, 2016.
25. That the operator is using non chlorinated Bar Coded Poly Bags for collection of BMW from the member hospitals.
26. That as per detail furnished by the operator, the BMW waste of district Gorakhpur and Deoria in being collected out of four districts mentioned in the complaints filed in Hon'ble NGT.
27. As per complainant's allegation, the operator has done illegal business in Gorakhpur which can not be verified because the applicant has not submitted any evidence regarding illegal business done by the operator in Deoria and Gorakhpur districts.
28. So far as the distance between Deoria and Gorakhpur from CBWTF is concern the same may be verified by google map.

Suggestions

1. Board has directed to installed monitoring system for measurement of Dioxin and Furan in the flue gases.
2. The installed ETP should be upgraded and modified for better performance specially primary and secondary tube settler in lieu of manual settling chambers.
3. The operator should the installed oil and grease skimmer system in lieu of manual oil and grease trap in ETP.
4. The vehicle washing area should be upgraded from cemented lined to tiles lined.
5. The treated effluent should be recycled.
6. The operator should clarified the waste collection and treatment timing of the BMW to examine the actual operation status of the facility.

उपरोक्त आख्या एवं कृत कार्यवाही समस्त संलग्नकों सहित अनुपालनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित।

क्षेत्रीय अधिकारी

H
12/09/19
C-3.

(सम ००० फाउंडेशन)
उप ० महा ०

(डॉ० टी०एन० सिंह)
सहायक वैज्ञानिक अधिकारी



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No. H.4.0.453/c-5/63/OA.No.573/2019

Dated 26-8-19

सेवा में,

क्षेत्रीय अधिकारी,
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
रायबरेली।

ई-मेल द्वारा

विषय: मा० एन०जी०टी० नई दिल्ली द्वारा ओ०सं०-573/2019 विरेन्द्र राय आर०टी०आई० एक्टिविस्ट बनाम स्टेट ऑफ यू०पी० में पारित आदेश दिनांक 13.08.2019 के संबंध में।

महोदय,

कृपया मा० एन०जी०टी० नई दिल्ली द्वारा ओ०सं०-573/2019 विरेन्द्र राय आर०टी०आई० एक्टिविस्ट बनाम स्टेट ऑफ यू०पी० में पारित आदेश दिनांक 13.08.2019 के सुसंगत अंश निम्नवत् है :-

“Allegation in this letter, which has been treated as an application, is that bio-medical waste is to be handled by Silcon Welfare Society, a Unit of Hospital Waste Management, Bahadurganj, Gajipur, U.P. and Royal Pollution Control Services, Sultanpur, U.P. but the same is not happening.

Let the Uttar Pradesh Pollution Control Board (UPPCB) look into the matter and take appropriate action in accordance with law and furnish a factual and action taken report to this Tribunal within one month from the date of receipt of copy of this order by e-mail at judicial-ngt@gov.in.”

अतः उक्त को दृष्टिगत रखते हुए मा० अधिकरण द्वारा पारित आदेश के अनुपालन में मेसर्स रायल पॉल्यूशन कंट्रोल सर्विसेस सुल्तानपुर यू०पी० एवं शिकायती पत्र में उल्लिखित बिन्दुओं की जांच कराकर आख्या विलम्बतम एक सप्ताह में प्रेषित करने का कष्ट करें जिससे वस्तुस्थिति एवं कृत कार्यवाही का विवरण मा० एन०जी०टी० में ससमय दायर किया जा सके।

मा० अधिकरण द्वारा पारित आदेश दिनांक 13.08.2019 की छाया प्रति संलग्न हैं।

संलग्नक :- यथोपरि।

भवदीय,

मुख्य पर्यावरण अधिकारी
वृत्त-5

प्रतिलिपि :-

1. मुख्य पर्यावरण अधिकारी, वृत्त-6 नोडल अधिकारी, बायोमेडिकल वेस्ट, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

मुख्य पर्यावरण अधिकारी

वृत्त-5



क्षेत्रीय कार्यालय,
उ०प्र०प्रदूषण नियंत्रण बोर्ड,
सी-ब्लाक, इन्दिरा नगर, आवास विकास कालोनी,
रायबरेली-229001 (उ०प्र०)

Annexure No-5

पत्रांक- 1258) NGT/O.A-573/2019-20

दिनांक- 30/8/2019

सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त-5),
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

विषय:-माननीय एन०जी०टी०, नई दिल्ली द्वारा ओ०ए० सं०-573/2019 वीरेन्द्र राय आर०टी०आई० एक्टिविस्ट बनाम स्टेट आफ यू०पी० के पारित आदेश दिनांक 13.08.2019 के संबंध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र सं०-एच40453/सी-5/63/ओ०ए० सं०-573/2019 दिनांक 26.08.2019 का संदर्भ ग्रहण करने का कष्ट करें उक्त पत्र के माध्यम से माननीय एन०जी०टी०, नई दिल्ली द्वारा ओ०ए० सं०-573/2019 वीरेन्द्र राय आर०टी०आई० एक्टिविस्ट बनाम स्टेट आफ यू०पी० के पारित आदेश दिनांक 13.08.2019 के अनुक्रम में मैसर्स रॉयल पाल्यूशन कन्ट्रोल सर्विसेज, सुल्तानपुर, यू०पी० एवं शिकायती पत्र में उल्लिखित बिन्दुओं की जाँच कराकर आख्या चाही गई थी। तत्कम में वर्णित सी०बी०डब्ल्यू०टी०एफ० संस्था का निरीक्षण दिनांक 28.08.2019 को किया गया। निरीक्षण आख्या वांछित संलग्नकों सहित आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित की जा रही है।

संलग्नक-यथोपरि।

भवदीय,

(Signature)
30/8/19
क्षेत्रीय अधिकारी
for

(Signature)
3/9/19
08/8/2019

Inspection Report of M/S Royal Pollution Control Services(CBWTF) village- Chandpur, Saidopatti, Sultanpur, with reference to Hon'ble NGT Order dated 13.08.2019 in the matter of O.A. No. 573 of 2019 Virendra Rai, RTI activist Vs State of Uttar Pradesh

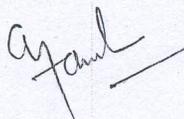
The Hon'ble National Green Tribunal passed the order in Original Application No. 573 of 2019 Virendra Rai, RTI activist Vs State of Uttar Pradesh on 13.08.2019 that " *Let the Uttar Pradesh Pollution Control Board(UPPCB) look into the matter and take appropriate action in accordance with law and furnish a factual and action taken report to this Tribunal within one month from the date of receipt of copy of this order by e-mail at judicial-ngt@gov.in.*"

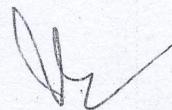
In compliance of above said Hon'ble NGT order, inspection of above said CBWTF was done by following UPPCB officers:-

- 1- Sri Vimal Kumar, Regional officer, UPPCB, Regional Office, Raebareli.
- 2- Sri Manish Tripathi, Scientific Asst., UPPCB Regional Office, Raebareli.

The above mentioned officers visited the CBWTF located at village- Chandpur, Saidopatti, Sultanpur on 28.08.2019. At the time of inspection **Mr. Someshwar Shukla, Plant Manager** was present as unit representative. The unit was found non operational during visit. During inspections following observations have been made-

1. The above said CBWTF was established in year 2014 by obtaining NOC from U.P Pollution Control Board. At present unit is under up gradation since 27th February, 2019 to achieve the latest norms. The unit has informed for up gradation through letter no. BMW/RPCS/2018-19/025 dated 16 Feb,2019 to Regional office UPPCB Raebareli, and CBWTF unit was found non-operational at present and it is informed by the representative of the unit that up gradation work will be completed within one month. The Biomedical waste collected from different health care facilities for treatment and disposal of the Bio Medical Waste during this period is being sent to M/S Spectrum Waste Solutions, Lucknow. The Spectrum Waste Solutions, Lucknow is a sister concern of the M/s Royal Pollution Control Services (CBWTF) village- Chandpur, Saidopatti, Sultanpur.
2. The consent issued under Water & Air Acts for this CBWTF for treatment and disposal of Bio-Medical Waste which is valid up to 31.12.2019 and Bio-medical authorization is valid for five years from 06/08/2018 for treatment & disposal of 1900 Kg/day bio medical waste.





3. Previously this CBWTF was operated till 26/02/2019 and was treating the Bio-Medical waste of 290 Health Care Facilities located in Gorakhpur District.
4. The unit has installed 1 no. oil fired double chamber incinerator of 150 Kg/hr capacity with automatic waste feeding system. The unit has installed venturi scrubber, mist eliminator as air pollution control system and 30 meter high M.S. Stack from ground. The facility has Programmable Logic Control (PLC) based control system for automatic recording of operational parameters of the incinerator. Besides this 1 no. autoclave of 500kg/day capacity and shredder 200 Kg/day capacity is also installed. The unit has installed 01 no. DG Set of 62.5 KVA capacity equipped with acoustic enclosure as required as per the norms.
5. According to Log Book presented by representative the unit was last operated on 26/02/2019 with old machinery. The biomedical waste collected and treated on 26.02.2019 was 1802.3 Kg.
6. The CBWTF has an Effluent Treatment Plant (ETP) of 10 KLD capacity with main units as bar screen, oil-grease trap, aeration tank, settling tank, dual media filter, activated carbon filter, and sludge drying beds etc. to treat the waste water generated from the premises of the facility. This treated water is reused for re-circulation in the scrubbers and in gardening. The vehicle wash water is also treated in the same ETP and reused for scrubbers. Treated waste water from ETP is not discharged outside the premises of CBWTF. The domestic waste water is disposed through septic tank and soak pit. The dried sludge along with incinerator ash is sent to hazardous waste treatment and disposal facility M/S U.P. Waste Management Pvt. Ltd, Kumbhi, Kanpur Dehat, U.P.
7. During the inspection following facts were found against the points mentioned in the complaint are as under:-
 - As per complaint Royal Pollution Control Services Sultanpur is collecting waste from Gorakhpur district which is 200Km far from Sultanpur and only one vehicle is engaged while during inspection the representative of unit produce the certificate of Survey of India in which aerial distance is indicated 133.1 Km. and 2 vehicles with vehicle no. UP53ET4280 and UP53ET6236 are engaged in waste collection. **(Photocopy of certificate is enclosed as Annexure-1)**. The statement of the representative is true.

Agarwal

[Signature]

- As per complaint Royal Pollution Control Services Sultanpur collects BMW of 10000 HCF's while the representative of the unit has informed that only 290 HCFs are the members of this CBWTF. **(List of HCF's of distt. Gorakhpur is enclosed here with as Annexure-2).**
- As per complaint it is mentioned that Royal Pollution Control Services is charging Rs.2500/month from each HCF while the unit representative has informed that fees criteria is according to bed capacity of individual HCF and bill is given to each and every HCF by the CBWTF unit.
- In the complaint it is mentioned that Royal Pollution Control Services never collects waste from HCF only do paper work while during inspection it is informed by unit representative that vehicle engaged in bio medical waste collection process are equipped with GPS tracking system and every day movement of vehicles are recorded. **(Photocopy of GPS tracking system of vehicle is enclosed herewith as Annexure-3)** The representative has shown log book of day by day collection of waste quantity. Therefore, the allegations made in the complaint are not true.

The report is submitted before Hon'ble NGT for kind perusal please.

Manish
30/8/19
(Manish Tripathi)
Scientific Asstt.

UP Pollution Control Board,
Raebareli.

Vimal
30/8/19
(Vimal Kumar)
Regional Officer

UP Pollution Control Board,
Raebareli.